

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1336

ANSWERED ON:21.03.2012

MODEL SCHOOLS UNDER PPP

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of proposals received for setting up of model schools in the educationally backward blocks in the country during 2011-12, the number of proposals approved and the number of model schools opened so far, State/UTwise;
- (b) the financial assistance provided during 2011-12 and the assistance proposed to be provided during 2012-13 for this purpose, State/UT-wise;
- (c) the present status of the scheme for setting up of model schools in the country under Public-Private-Partnership (PPP) model;
- (d) whether the modalities for setting up of such schools have since been worked out;
- (e) if so, the details thereof and if not, the reasons for delay in this regard;
- (f) whether the Government has been able to mobilize funds for this purpose; and
- (g) if so, the details thereof and if not, the reasons therefor alongwith the steps proposed to be taken for early setting up of such schools?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) The State/UT-wise details of proposals received and proposals approved so far during 2011-12 and model schools opened so far are at Annexure-I.
- (b) State/UT-wise details of financial assistance provided so far during 2011-12 for setting up and running the model schools are at Annexure-II. While the financial allocation for 2012-13 in respect of Model School Scheme is Rs. 1,080 crore, the quantum of financial assistance to be provided during the year for model schools in educationally backward blocks (EBBs) will depend upon receipt of viable proposals/requisite documents from the concerned State/UT Governments.
- (c) to (g) Component of the Model School Scheme for setting up of model schools under Public-Private Partnership (PPP) mode in blocks which are not educationally backward has since been approved by the Government and the same will be implemented from the 12th Five Year Plan.

Under this component, the private entity will acquire land and then develop, design, build, finance, provide infrastructure, operate, maintain, manage and own these schools. The Government will contribute to recurring cost on per capita basis for the students sponsored. Besides, a sum equal to 25% of such support for each sponsored student, not exceeding an amount equal to 10% of the capital investment in the school, shall also be provided as infrastructure grant. The initial contract for such provision of quality education would be 10 years for each school, which is extendable as per mutual agreement.

Notice inviting Expression of Interest (EOI) for setting up of model schools under PPP mode has recently been issued.